

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-87/2013(Pt.)/12054 /A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pranjal Das,
District & Sessions Judge,
Jorhat.

Dated Guwahati the ¹⁶20 December, 2024.

Sub: **Civil vacation.**

Ref:- Letter No. JJA/11938/2024 dated 13.12.2024.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for **permission to avail civil vacation from 23.12.2024 to 31.12.2024** (prefixing 22.12.2024; suffixing 01.01.2025), **along with station leave permission from the evening of 21.12.2024 till the morning of 01.01.2025**, has been granted. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office, during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR(VIGILANCE)

Memo No.HC.VII-87/2013(Pt.)/12055-12056 /A, dated , 20-12-24

Copy to :

1. The Principal Accountant General (A&E), Assam, Guwahati, for information.
2. The Project Manager, Gauhati High Court.

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JT. REGISTRAR(VIGILANCE)

Dr. J. B. Das